

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2755
ANSWERED ON 17.03.2022

GOAL FOR RENEWABLE ENERGY PRODUCTION

2755. SHRI B.N.BACHE GOWDA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of goals set for renewable energy production in the country;
- (b) whether it is different from the existing methods and if so, the details thereof; and
- (c) the time by which it is likely to be achieved?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (c) In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by 2030.

A total of 152.90 GW of renewable energy capacity projects (including large hydro) have been installed in the country as on 28-2-2022 which includes 50.78 GW from solar power, 40.13 GW from wind power, 10.63 GW from Bio-power, 4.84 GW from small hydro power and 46.52 GW from large hydro power.

The Government has taken several steps to promote renewable energy in the country. These include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
